

TELECOM REGULATORY AUTHORITY OF INDIA

PRESS RELEASE No. 22 / 2003

28th August, 2003

TRAI RELEASES CONSULTATION PAPER ON “WLL(M) ISSUES PERTAINING TO TRAI BASED ON HON’BLE TDSAT’S ORDER”

The TRAI today released a Consultation Paper (No.4/2003) on “WLL(M) issues pertaining to TRAI based on Hon’ble TDSAT’s Order”. The Department of Telecommunications vide their letter dated 18th August, 2003 has sought the recommendations of TRAI on these issues which relate to the following aspects regarding WLL (M) service.

- i) Additional entry fee payable by BSOs for providing WLL (M) Service
- ii) Additional spectrum fee chargeable for the additional spectrum beyond 5 MHz for WLL (M) Service.
- iii) Relief to Cellular Mobile Operators with regard to Points of Interconnection between CMSPs and BSOs.
- iv) Increasing the retention of 5% Access Charge of CMSPs to a reasonable level.

2. This paper provides a background framework for TRAI’s public consultation process with the stakeholders on the above issues in order to obtain feedback and suggestions to be considered by TRAI when it formulates its Recommendations to the Government.

3. The Authority has invited written responses from all stakeholders latest by closing hours of 15th September 2003.

4. For more details, please see the TRAI web site at “tra.gov.in”.